

IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No.811 of 2024

1. Rupesh Kumar Yadav S/O Late Jadunandan Yadav, R/O Village - Dhusar, P.S - Tikapatti, District - Purnia.
2. Mukesh Kumar Yadav S/O Late Jadunandan Yadav, R/O Village - Dhusar, P.S - Tikapatti, District - Purnia
3. Shashi Nandan Yadav, S/O Late Mohan Lal Yadav, R/O Village - Dhusar, P.S - Tikapatti, District - Purnia.

... .. Petitioner/s

Versus

1. Most. Neelam Devi widow of Late Dev Nandan Yadav Resident of Village- Dhusar, Post Office and Police Station- Tikapatti, District-Purnia.
2. Swet Chandra Prakash son of Late Dev Nandan Yadav Resident of Village- Dhusar, Post Office and Police Station- Tikapatti, District- Purnia.
3. Sharad Chandra Prakash alias Sarat Chandra son of Late Dev Nandan Yadav Resident of Village- Dhusar, Post Office and Police Station- Tikapatti, District- Purnia.
- 4.1. Banti Devi, W/o Vikram Chandra Prakash, x
- 4.2. Vaibhav Prakash, S/o Vikram Chandra Prakash, x
5. Nutan Kumari Daughter of Late Dev Nandan Yadav Resident of Village- Dhusar, Post Office and Police Station- Tikapatti, District- Purnia.
6. Smt. Punam Devi wife of Rajiv Kumar, daughter of Late Dev Nandan Yadav Resident of Village- Gosai Gaon, Police Station- Gopalpur, District- Bhagalpur.
7. Smt. Rupam Devi wife of Rajesh Ranjan, daughter of Late Dev Nandan Yadav Resident of Village- Dhamdaha South, Police Station- Dhamdaha, District- Purnea.
8. Nirmala Devi wife of Mrityunjoy Verma Resident of Jianganj, Police Station Sarsi, District- Purnia.
9. Chandra Kala Devi widow of Late Mithilesh Yadav Resident of Village- Rasoh, Police Station Khagaria, District- Khagaria.
10. Sunita Devi wife of Mani Kant Yadav Resident of Lawalagan, Police Station- Chousa, District- Madhepura,
11. Chhabi Nath Singh Son of Late Sachidanand Singh Resident of Village- Teldiha Mouza Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
12. Ram Nath Singh Son of Late Sachidanand Singh Resident of Village- Teldiha Mouza Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
13. Sidhnath Singh, Son of Late Sachidanand Singh, Resident of Village- Teldiha Mouza Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
14. Mukund Nath Singh, Son of Late Sachidanand Singh, Resident of Village- Teldiha Mouza Dhushar Tikapatti, Police Station Tikapatti, District-Purnia.



15. Baidnath Singh Son of Late Krishnanand Singh Resident of Village- Teldiha 1. Mouza Dhushar Dikapati, Police Station Tikapatti, District- Purnia,
16. Somnath Singh Son of Late Krishnanand Singh Resident of Village- Teldiha, Mouza Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
17. Balram Singh Son of Late Shivanarain Singh Resident of Village- Teldiha Mouza Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
18. Most. Butan Devi, W/o Shatrudhan Singh, Resident of Village- Teldiha, P.O. and P.S.- Tikapatti, District- Purnea, Bihar.
19. Ajay Kumar Singh, S/o Late Shatrudhan Singh, Resident of Village- Teldiha, P.O. and P.S.- Tikapatti, District- Purnea, Bihar.
20. Uday Kumar Singh, S/o Late Shatrudhan Singh, Resident of Village- Teldiha, P.O. and P.S.- Tikapatti, District- Purnea, Bihar.
21. Rajendra Singh, Son of Late Gaya Singh, Resident of Village- Teldiha Mouza Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
22. Rajesh Singh, Son of Late Bijendra Singh Resident of Village- Teldiha Mouza - Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
23. Rakesh Singh Son of Late Sumeshwar Singh Resident of Village Teldiha 1. Mouza Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
24. Bineshwar Singh, Son of Late Gaya Singh, Resident of Village Mouza Dhushar Tikapati, Police Station Tikapatti, District- Purnia. Teldiha
25. Shambhu Singh, Son of Late Rash Bihari Singh, Resident of Village- Teldiha Mouza Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
26. Prabhu Singh, Son of Late Rash Bihari Singh, Resident of Village- Teldiha Mouza Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
27. Arbind Singh, Son of Late Rash Bihari Singh, Resident of Village- Teldiha Mouza Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
29. Bablu Singh, S/o of Harendra Singh, x
- 1.
29. Guddu Singh @ Brijbhushan Singh, S/o of Harendra Singh, x
- 2.
30. Kanji Singh Son of Late Bikram Singh Resident of Village- Teldiha Mouza 1. Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
31. Abhay Singh Son of Late Bikram Singh Resident of Village- Teldiha Mouza 2. Dhushar Tikapatti, Police Station Tikapatti, District- Purnia.
32. Akhilesh Singh @ Ajay Singh Son of Late Bikram Singh Resident of Village- 3. Teldiha Mouza Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
33. Arjun Singh Son of Late Bikram Singh Resident of Village- Teldiha Mouza 4. Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
34. Umakant Singh @ Diwakar Singh Son of Late Bikram Singh Resident of 5. Village Teldiha Mouza Dhushar Tikapati, Police Station Tikapatti, District- Purnia.
35. Manoj Singh Son of Late Bikram Singh Resident of Village- Teldiha Mouza 6. Dhushar Dikapati, Police Station Tikapatti, District- Purnia.



... .. Respondent/s

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Appearance :
For the Petitioner/s : Mr.Ashar Akhtar
For the Respondent/s : Mr.Ashok Kumar Karna

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CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER

8 11-05-2026 Let fresh notices be issued to the respondent Nos.

23 to 27 and 30 as well as legal heirs of respondent Nos. 4
and 29 on their present and correct address, by registered
post with A/D as well as ordinary process, for which,
requisites etc. must be filed within a period of four weeks
from today, failing which, the petition shall stands
dismissed without further reference to the Bench.

Put up this case on 13th of July, 2026.

(S. B. Pd. Singh, J)

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